

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8092/2013

ISLAM HUSSAIN & ORS.

Appellant(s)

VERSUS

HAJARI LAL & ANR.

Respondent(s)

Date : 21-06-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MS. JUSTICE INDU MALHOTRA
(VACATION BENCH)

For Appellant(s) Mr. Harish Pandey, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s) Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter after summer vacation.

(ANITA MALHOTRA)
COURT MASTER

(RAJINDER KAUR)
BRANCH OFFICER